

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S JOUELANA CONSTRUCTION PRIVATE LIMITED
OPERATING IN REAL ESTATE AND CONSTRUCTION INDUSTRY

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Jouelana Construction Private Limited (Earlier known as Gold Star Builders and Developers Private Limited) CIN - U45300MH2008PTC177709 PAN - AADCG0426G
2.	Address of the registered office	1 st Floor, Plot 336/10, F/F Service, Motilal Mansion, Matunga, Mumbai, Maharashtra, India, 400019
3.	URL of website	There is no website of Corporate Debtor (CD).
4.	Details of place where majority of fixed assets are located	None
5.	Installed capacity of main products/ services	Nil
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Two (2)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Since there is no website of CD, information can be sought through communication to the following email : E-mail: eoijouelana@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Since there is no website of CD, information can be sought through communication to the following email : E-mail: eoijouelana@gmail.com
10.	Last date for receipt of expression of interest	16.06.2025
11.	Date of issue of provisional list of prospective resolution applicants	21.06.2025
12.	Last date for submission of objections to provisional list	26.06.2025
13.	Date of issue of final list of prospective resolution applicants	30.06.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.06.2025
15.	Last date for submissions of resolution plans	30.07.2025
16.	Process email id to submit EOI	eoijouelana@gmail.com

Date: 31.05.2025

Place: Mumbai



Debi P. Sarangi
Debi Prasanna Sarangi
Resolution Professional

IBBI Reg. No.: IBBI/IPA-002/IP-N00158/2017-2018/10405
AFA: AA2/10405/02/300625/203279 valid up to 30/06/2025
For M/S JOUELANA CONSTRUCTION PRIVATE LIMITED